GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:259 ANSWERED ON:24.02.2010 COMMITTEE ON BIOMETRICS Majhi Shri Pradeep Kumar

Will the Minister of PLANNING be pleased to state:

(a) whether the Unique Identity Authority of India has set up a committee on biometrics as reported in the media;

(b) if so, the details thereof;

(c) whether the said committee has completed their study and submitted its report ;

(d) if so, the details of the observations/recommendations of the said committee; and

(e) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS(SHRI V.NARAYANASAMY)

(a)to (c): Yes, Sir. The Unique Identification authority of India(UIDAI) had constituted a Committee under the chairmanship of Shri B.K.Gairola, Director General, National Informatics Centre vide O.M No. 45/DG-UIDAI/2009 dated 29 September 2009 for framing the biometrics standards for UIDAI. Its charter included review of the existing standards and their modification/enhancement to meet the specific requirements of UIDAI relating to de- duplication and authentication.

(d) & (e): The Committee in its Report submitted to the UIDAI on 30 December 2009 has recommended the standards for face, finger print and iris image. UIDAI, after careful consideration and examination of the recommendations of the Committee, has accepted the standards and best practices suggested by the Committee for face, finger prints and iris. The UIDAI, after taking all relevant factors into consideration has also decided that all three biometric attributes of residents, viz. face, all ten finger prints and both iris images will be collected during the enrolment process into the UID system. The report of the Committee is available on the website www.uidai.gov.in.